

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: AUGUST 26, 2013

**No. 1408 /DR(S)/2013**

Sri **Apoorv Singh**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Narendra Pal Rana.

**No. 1409 /DR(S)/2013**

Sri **Narendra Pal Rana**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (Hawali), Lucknow vice Sushri Shraddha Tiwari.

**No. 1410 /DR(S)/2013**

Sushri **Shraddha Tiwari**, Civil Judge, Junior Division (Hawali), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate as Special Judicial Magistrate (Air & Water Pollution), in the Second Special Court of Judicial Magistrate (First Class), Lucknow and the Special Court of Metropolitan Magistrate established under Government Notification No. 1686/VIII-Nyay-2-2001-739/87 TC-II dated 28.12.2001 vice Smt. Mirza Zeenat.

**No. 1411 /DR(S)/2013**

Smt. **Mirza Zeenat**, Special Judicial Magistrate (Air & Water Pollution), Lucknow to be Additional Civil Judge, Junior Division, Lucknow.

**BY ORDER OF THE COURT,**

sd/-

**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 305/DR (S)/2013: Allahabad: Dated: August 26, 2013**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Deputy Inspector General, Central Bureau of Investigation, 7, Nawal Kishore Road, Lucknow Region, Lucknow.
7. The Director, Pollution and Forest Department, Government of India, Bikaner House, Sahajahanpur Road, New Delhi.
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The District & Sessions Judge, Lucknow. (Information available on E-mail).

The officers mentioned above will handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10. The Secretary, Law & Justice (Department of Justice), Government of India, New Delhi.
11. The Secretary, Karmik, Lok Shikayat and Pension Mantralaya, Government of India, New Delhi.
12. The Secretary Ministry of Human Resources and Development, Government of India, New Delhi.
13. The Secretary, Forest & Pollution, U.P, Lucknow.
14. The Secreatry, U.P. Pollution Control Board, Pragati Kendra, Kapporthala Complex, Aliganj, Lucknow.
15. Department of Science & Pollution, Uttar Pradesh, Lucknow.
16. The Inspector General of Police (C.B.I.), Lodi Road, New Delhi.
17. All the District Magistrates in Uttar Pradesh. (Through the District Judge information available on Email).
18. All the Chief Judicial Magistrates in Uttar Pradesh. (Through the District Judge information available on Email).
19. The Chief Metropolitan Magistrate, Kanpur Nagar (Through the District Judge information available on Email).
20. The Home Secretary, Government of Uttar Pradesh, Lucknow.
21. The Director General of Police, Uttar Pradesh, Lucknow.
22. The Director of Prosecution, Uttar Pradesh, Lucknow.
23. The Account Officer, A.G.U.P., G.E.-8 Section, Allahabad.
24. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
25. The Registrar (Confidential), High Court, Allahabad.
26. The Joint Registrar (Inspection), High Court, Allahabad.
27. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
28. The Deputy Registrar (Budget), High Court, Allahabad.
29. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
30. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
31. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

sd/-  
**(RAJIV SHARMA)**  
**JOINT REGISTRAR (SERVICES)**